

SHRI B. N. DATAR: The Government will evolve a policy as soon as it becomes necessary to consider this question. We are waiting to see whether there are any other Legislative Assemblies taking a similar decision.

SHRI H. C. MATHUR: Am I to understand from the answer now given that the Government is not considering this matter on this Resolution and they will wait and only consider it when they receive certain similar Resolutions?

DR. K. N. KATJU: We propose to consider this question further when five years are practically over *viz.*, somewhere about 1956.

SHRI H. C. MATHUR: Then am I to understand that the Government is not inclined to give any consideration to this Resolution for another two or three years? What are the reasons?

DR. K. N. KATJU: This is the answer I have given.

SHRI H. C. MATHUR: What are the reasons for your not giving consideration to this Resolution for another 3 years?

DR. K. N. KATJU: The consideration is the answer I have given. We will take the whole of this problem into consideration on an all-India basis and we will consider it when the general election is approaching.

SHRI D. NARAYAN: Is it not a fact that the Resolution recommends that the Council should be abolished after five years?

SHRI B. N. DATAR: Yes, that is quite correct.

SHRI B. RATH: Am I to understand that if one State wants the Upper House to be abolished in that State, then the Government will not consider it unless other States also bring such Resolutions?

SHRI B. N. DATAR: That is **not** correct.

SHRI H. C. MATHUR: What is the Upper House costing to Bombay?

SHRI B. N. DATAR: I have not the figures here.

SHRI V. K. DHAGE: Am I to understand that the Government will take a decision in the matter without bringing the matter before Parliament?

MR. CHAIRMAN: It is a Constitutional amendment—unless you have all the replies, consider them and put forth whatever recommendation they have before the Committee.....

SHRI B. C. GHOSE: There is **no** question of an all-India policy in this matter. It is for individual States to bring up any proposals for the abolition of their Upper Houses and I do not understand the hon. Minister saying that there should be an all-India policy in the matter.

DR. K. N. KATJU: It is my misfortune that you don't understand. The Resolution of the Bombay Assembly has been that something should be done after five years. The answer that I give is that we will consider the whole of this matter in 1956. It is a very fair answer.

PITHALKORA CAVES IN HYDERABAD

*3. SHRI M. VALIULLA: Will the Minister for EDUCATION be pleased to state:

(a) whether Pithalkora Caves in Hyderabad were resurveyed recently,

(b) how old the paintings in those caves are; and

(c) which are the caves newly discovered in recent years as caves of historical importance?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): (a) Yes; by the State Government.

(b) The Government are not in a position to give the exact age of the paintings. The caves are assignable to the first century A. D. The paintings are of a later age than the caves.

(c) None.

SHRI M. VALIULLA: How many caves are there?

DR. K. L. SHRIMALI: I cannot give the exact number. I think there are at least seven.

KHWAJA INAIT ULLAH: How many stories are there in the cave?

(No reply.)

SHRI M. VALIULLA: May I know the style and type of the paintings? Is it the same as in Ajanta?

DR. K. L. SHRIMALI: Yes, Sir.

SHRI M. VALIULLA: Is there anything done by the Government there to make it public so that people may visit that place? Is any publicity being done to attract people as in the case of Ajanta?

DR. K. L. SHRIMALI: Yes, the Government have resurveyed the caves and they are compiling a monograph on Pithalkora Caves.

DR. KALIDAS NAG: May I state that this chance discovery of these caves has to be integrated with a policy of conservation and preservation? Not only of isolated caves here but I know of Asokan period caves that have been *very much* neglected and damaged. What is the Ministry doing? I do not know what finance the Hyderabad State have for preserving and reproducing them. What amount has been assigned by the Central Government to the Archaeological Department in this connection?

DR. K. L. SHRIMALI: I have already said that the Government have re-surveyed these caves and they have prepared a monograph of the Pithalkora Caves and every effort is being

made to preserve all the historical monuments. The Government are most anxious that they should be preserved.

SHRI D. D. ITALIA: May I know, Sir, in which district of the Hyderabad State these Pithalkora Caves exist? This is the first time that I hear about them.

DR. K. L. SHRIMALI: The Pithalkora Caves have been there for long and they were first visited some 75 years ago and recently they were re-surveyed.

SHRI D. D. ITALIA: But in which district in Hyderabad State are they situated?

DR. K. L. SHRIMALI: They are in Aurangabad District—Kannad Taluk.

SHRI KISHEN CHAND: Are the paintings in these caves similar to those in the Ajanta Caves?

MR. CHAIRMAN: He has already said that they were similar.

**CENTRAL RESEARCH ORGANISATIONS
WORKING UNDER THE COUNCIL OF SCIENTIFIC
AND INDUSTRIAL RESEARCH**

*4. SHRI M. VALIULLA: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:

(a) the number of persons engaged in research activities in each of the institutes or organisations working under the supervision of the Council of Scientific and Industrial Research; and

(b) the names of the directors and assistant directors of each institute?

THE DEPUTY MINISTER FOR NATURAL RESOURCES AND SCIENTIFIC RESEARCH (SHRI K. D. MALA-VIYA) : (a) and (b). A statement giving the required information is placed on the Table of the Council. [See Appendix VII, Annexure No 2.]